

HIGH COURT OF SIKKIM
Record of Proceedings

I.A. No. 01 of 2024 in Cont. Cas(C)/105/2024/(Filing No.)

AITA MAYA GURUNG AND OTHERS

APPLICANTS

VERSUS

THE BRANCH MANAGER,
RELIANCE GENERAL INSURANCE COMPANY LTD.

RESPONDENT

Date: 25.10.2024

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicants Ms. Tashi Doma Bhutia, Advocate.
Ms. Choki Sherpa, Advocate.
Ms. Pema Dechen Bhutia, Advocate.
Ms. Pratima Subba Limboo, Advocate.

ORDER

Learned Counsel Ms. Tashi Doma Bhutia enters appearance for the Applicants today. She has filed an application being I.A. No.01 of 2024 under Section 5 of the Limitation Act, 1963, seeking condonation of 121 days' delay in filing the instant Petition, i.e., Contempt Petition seeking initiation of contempt proceedings against the Respondent-Insurance Company.

Heard Learned Counsel for the Applicants.

Issue Notice to the Respondent.

Requisites be filed within five days.

List on 21-11-2024.

Judge
25.10.2024